

MOST URGENT / OUT AT ONCE
THROUGH PROCESS SERVER

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) :
TIS HAZARI COURTS, DELHI


DUTY ROSTER OF OATH COMMISSIONERS

In pursuance of directions received from Hon'ble High Court of Delhi, New Delhi vide letter No.1838/Genl./OC/DHC dated 14.08.2019 (i.e. one Oath Commissioner presently functioning from Tis Hazari Courts be posted at Rouse Avenue Court on rotation basis **till regular Oath Commissioners are appointed for Rouse Avenue Courts**). The Duty Roster of Oath Commissioners for Rouse Avenue Court Complex, for the month of **July-2022**, is as under :-

S.No	Name of Advocate	Father/Husband Name	Address	Mobile Number	Date of duty at Rouse Avenue Court Complex
1.	Ms. J. E. Jaya Devi	Sh. D Jayabhadran	K-131, Near Gate No. 2, Tis Hazari Courts, Delhi-54	9810392273 7042767650	01.07.2022
2.	Mr. Ashok Kumar Vashist	Sh. Inder Singh Vashist	196A, Vijay Nagar Bawana, Delhi-39	9811528738 8383040278	02.07.2022
3.	Mr. Brij Lal	Lt. Sh. Moti Lal	24/154, Trilok Puri, New Delhi-91	9811542831	04.07.2022
4.	Mr. Satish Kumar	Sh. Harphool Singh	Ch. No. L-9A, Tis Hazari Courts, Delhi-110054	9873016313	05.07.2022
5.	Mr. Lalit Kumar	Sh. Uday Bhan Singh	375, Civil Side Chamber, Tis Hazari Courts, Delhi-54	9868805872	06.07.2022
6.	Mr. Sanjeev Yadav	Sh. Chunni Lal Singh Yadav	H. No. 2552, Talab Road, Tri Nagar, New Delhi-110035	9873769987	07.07.2022
7.	Mr. Hoshiar Singh Mudgal	Sh. Hari Singh Mudgal	42, Tagore mrg, Kewal Park, Azadpur, Delhi-33	9818216621	08.07.2022
8.	Mr. Vishal Arun Mishra	Sh. Vinay Kumar Mishra	Ch. No. 430, Tis Hazari Courts, Delhi-54	9005173714	11.07.2022
9.	Mr. Jadu Nath Prasad	Late Sh. Kashi Nath Verma	Seat No. 44, Civil Side, Bar Council Library Complex, Delhi	9891684774	12.07.2022
10.	Mr. Tarsem Lal Banga	Lt. Sh. Banta Ram	81D, Block AC, Shalimar Bagh, Delhi-88	8826036225	13.07.2022
11.	Ms. Bhavna	Sh. Hem Chand Verma	18-B, Sanjay Nagar, Gulabi Bagh, Delhi-7	8802302322	14.07.2022
12.	Mr. Padam Singh Aggarwal	Sh. Moti Ram Aggarwal	91, Naya Bans, Delhi-6	9210744170	15.07.2022
13.	Mr. Bishan Pal Sharma	Lt. Sh. Mahender Singh	D-427, Indira Puri, Loni Ghaziabad, U.P.	7428650450	16.07.2022
14.	Km. Renu	Late Sh. Ratan Lal	Ch. No. L-26, K-Block, near Gate No. 2, Tis Hazari courts, Delhi-54	9210287058	18.07.2022
15.	Mr. Abdul Rahman Nasir	Lt. Sh. Ishaq Ahmad	114/105, Gali No. 1, Gaffar Manzil, Jamia Nagar, New Delhi-25	9868903500	19.07.2022

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S.No	Name of Advocate	Father/Husband Name	Address	Mobile Number	Date of duty at Rouse Avenue Court Complex
16.	Mr. Amit Kumar Sharma	Sh. Somdutt Sharma	89, Gali jatwara, Pul Mithai, Teliwara, Delhi-6	9310820320	20.07.2022
17.	Ms. Manju Gupta	Sh. Sanjay Gupta	C-10/41, Yamuna Vihar, Delhi-53	9891055392 9860748699	21.07.2022
18.	Mr. Anjeet Kumar Sankhla	Late Sh. S. R. Sankhla	Seat No. 3 & 4, Near Treasury Gate, Tis Hazari Courts, Delhi-110054	9810419422	22.07.2022
19.	Mr. Ramesh Gupta	Sh. Mahesh Chand	2144, Gali No. 8, Kailash Nagar, Gandhi Nagar, Delhi	9210635955	23.07.2022
20.	Mr. Devinder Mohan	Sh. Pokh Lal	Seat No. 75, P. S. Rathi Block, Tis Hazari Courts, Delhi-54	9891534134	25.07.2022
21.	Mr. Sanjay Kumar Jha	Sh. Kali Kant Jha	Ch. No. C-184, Neat Gate No. 5, C. L. Joseph Block, Tis Hazari Courts, Delhi-54	9313682474	26.07.2022
22.	Mr. Rakesh Kumar Jain	Sh. Surender Prasad Jain	2886, Gali Bata, Main Bazar, Subzi Mandi, Delhi-110007	9810042289	27.07.2022
23.	Ms. Reeta	Late Sh. Om Prakash Hans	H.No-3456, Gali No. 91 "B" Block, Sant Nagar, Burari, Delhi-110084	9560360547	28.07.2022
24.	Ms. Guddi Dimri	Sh. Mahendra Kumar Sharma	Seat no.163, near gole canteen, Civil Side, Tis Hazari Courts, Delhi	9811343826	29.07.2022
25.	Mr. Ashok Sharma	Sh. Nagina Sharma	Flat-102, DLF Ankur Vihar, Loni Ghaziabad-201102	9810886942	30.07.2022



(Charu Aggarwal)
 Officer-In-Charge, Admn.I
 O/o Principal District & Sessions Judge (HQs),
 Tis Hazari Courts, Delhi.

1106/49985-50,015
 No. /OC/Admn. I/THC/2022

Dated, Delhi The 24 JUN 2022

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi w.r.t. reference letter bearing No. 1838/Genl./OC/DHC dated 14.08.2019.
2. The Principal District & Sessions Judge-cum-spl. Judge (PC ACT) (CBI), Rouse Avenue Court Complex, New Delhi.
3. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
4. Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
5. The Concerned Oath Commissioners.
6. The Website Committee with request to direct the quarter concerned to upload the same on the website of Delhi District Courts.
7. The Administrative Officer (Judicial), R&I Branch, Tis Hazari Courts, Delhi with request to direct the quarter concerned to affix the same on all the notice boards at Tis Hazari Courts, Delhi.


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